

[English]

**TATA-SINGAPORE AIRLINES**

**1800. Shrimati Geeta Mukherjee :**  
**Shri Vijay Naval Patil :**

Will the **Minister of Civil Aviation and Tourism** be pleased to state :

(a) whether Singapore airlines has been allowed to start an airline in India with the Tatas on a domestic basis with a 40 per cent investment by Singapore airlines; and

(b) the expected outflow of foreign exchange in five years and its impact on the operations of Indian airlines?

**The Minister of Civil Aviation and Tourism (Shri Ghulam Nabi Azad) :** (a) and (b) A proposal has been received from Tata Singapore Airlines to operate a domestic airline in India with 40% equity participation by Singapore Airlines. The project report envisages deployment of seven aircraft in the first year to be progressively increased to 20 aircraft subsequently. The proposal has not been approved by the Government.

**EXPENDITURE ON THE COMMISSION OF RAILWAY SAFETY**

**1801. Maj. Gen. (Retd.) Bhuwan Chandra Khanduri :**  
Will the **Minister of Civil Aviation and Tourism** be pleased to state :

(a) whether the Commission of Railway Safety functions under the Ministry of Civil Aviation & Tourism;

(b) if so, the details of the functions being carried out with regards to Civil Aviation;

(c) whether the expenditure incurred by and on the Commission is reimbursed by Ministry of Railways;

(d) if not, the reasons therefor;

(e) whether the Standing Committee of Transport and Tourism had suggested in its report last year that the Railways should reimburse the expenditure; and

(f) if so, the action taken by the Government in this regard?

**The Minister of Civil Aviation and Tourism (Shri Ghulam Nabi Azad) :** (a) Yes, Sir.

(b) The Commission of Railway Safety deals with matters pertaining to safety in rail travel and operation and for this purpose performs certain statutory functions laid down in the Railways Act, 1989 and the Rules framed thereunder.

(c) to (f) No, Sir. Ministry of Railways, however, provides Rs. 3.5 lakhs per annum for the establishment costs of the Commission of Railway Safety against its current year's budgetted expenditure of Rs. 107 lakhs. The Standing Committee on Transport and Tourism has recommended in its reports that the Railways should reimburse the entire expenditure. The matter has been taken up with the Ministry of Railways.

[Translation]

**CHILD LABOUR**

**1802. Shri Surendra Pal Pathak :** Will the **Minister of Labour** be pleased to state :

(a) the details of the states where National Authority on Child Labour has accorded/approved to a multipurpose scheme for the welfare of the child labourers working in hazardous industries;

(b) whether some States have sent various proposals to the Union Government for the solution of child labour problem;

(c) if so, the details thereof; and

(d) the steps being taken by the Government in accordance with these suggestions?

**The Minister of Labour (Shri P. A. Sangma) :** (a) to (d) The National Authority for Elimination of Child Labour (NAECL) has identified 100 districts as per 1981 census data. These districts are located in 11 states, namely, A.P., M.P., Maharashtra, U.P., Karnataka, Bihar, Tamil Nadu, Rajasthan, Orissa, Gujarat and West Bengal, which together account for over 90% of the child labour population in the country. It has been decided that projects to eliminate child labour in hazardous occupations will be started as per the National Child Labour Project Scheme in these districts. A Workshop of these 100 Districts Collectors is scheduled to take place in New Delhi on 13-14th September, 1995. The concerned Collectors have been requested to prepare project proposals in their respective districts based on the National Child Labour Project Scheme. An allocation of Rs. 34.4 crores has been made for the current financial year to undertake projects for children withdrawn from work.

[English]

**SHORTAGE OF SMALL COINS**

**1803. Shri Paras Ram Bhardwaj :**  
**Shri Manikrao Hodlya Gavit :**  
**Shri Dharmanna Mondayya Sadul :**

Will the **Minister of Finance** be pleased to state :

(a) whether the Government are aware of the shortage of 5 and 10 paise coins through-out the country which adversely effect weaker sections of the society in rural and urban areas;

(b) if so, the details therefor; and

(c) the action taken/proposed to be taken to make available sufficient supply of small denomination coins?

**The Minister of Finance (Shri Manmohan Singh) :** (a) No shortage of coins of denominations of 5 paise and 10 paise has been reported.

(b) and (c) Do not arise.